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3/10/17

Government of Punjab

Department of Social Security and Development of Women & Children
(Disability Branch)

1376

3/10/17

Dated, Chandigarh, the 27/9/17

NOTIFICATION

No.1/1/2017-3 DC/1073952/1 In exercise of the powers conferred under Section 15(1) of the Persons with Disabilities Act, 2016, the Governor of Punjab is pleased to notify the District Social Security Officer as the designated authority for mobilizing the community and creating social awareness to support persons with disabilities in exercise of their legal capacity. He shall be responsible to discharge functions as required under Section 15(2) of the Act.

Dated, Chandigarh
22 September, 2017

Viswajeet Khanna, IAS
Additional Chief Secretary
to Government of Punjab
Department of Social Security and
Development of Women & Children

No.1/1/2017-3 DC/1073952/2

Dated, Chandigarh 27/9/17

A Copy of the above is forwarded for information and necessary action to:-

1. Chief Principal Secretary / Chief Minister, Punjab, Chandigarh.
2. Principal Secretary / Chief Minister, Punjab, Chandigarh.
3. The Chief Secretary to Government of Punjab.
4. All the Additional Chief Secretaries/ Financial Commissioners/ Principal Secretaries/ Administrative Secretaries to Government of Punjab.
5. The Accountant General (A&E) Punjab, Chandigarh.
6. The Accountant General (Audit) Punjab, Chandigarh.
7. Registrar, Punjab & Haryana High Court, Chandigarh.
8. All Heads of Departments.
9. The Commissioners of Divisions.
10. All the Deputy Commissioners, State of Punjab.
11. All District & Session Judges, State of Punjab.
12. All Heads of Boards / Corporations, Punjab.
13. Chairman, Punjab Public Service Commission, Patiala.
14. Controller, Printing & Stationery, Punjab Chandigarh (With two spare copies) with the request that this notification may please be published in Punjab Government Extra-ordinary Gazette and supply 500 copies of the same to this Department for office use.
15. Director, Department of Social Security and Development of Women & Children, Punjab, Chandigarh.
16. Managing Director, Punjab Infotech with the request that this notification may be uploaded on Punjab Government website.

(Sanjay Popli), IAS

Special Secretary to Govt. of Punjab
Department of Social Security and
Development of Women & Children

Sanjay Popli

3-9-5 (3/10/17)

3/10/17